NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) S. Manjula Devi REETLIA. M. k. for KSR & Co.

Counsel for Respondents.

ORDER

Counsel representing both the parties are present. Counsel for respondent sought time for filing counter. Time extended at request. Put up on 15.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc